

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: 4th Phase of the Training Programme for Advocates by Advocate Master Trainers in collaboration with J&K Judicial Academy.

ORDER

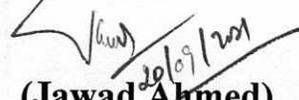
No.: 871 of 2021

Dated: 21-09-2021

One common VC Programme for the whole jurisdiction of the High Court and a live streaming in YouTube for all Districts is being organised in collaboration with the State Judicial Academy for Advocates on "eCourt Services" by the Advocate Master Trainers with few master trainer Judicial Officers as Moderators of the Programme scheduled to be held on 23rd September, 2021 at 09:30 AM in J&K Judicial Academy, Srinagar. In order to ensure the smooth conduct and successful accomplishment of the said one day Training Programme, the Hon'ble Chief Justice has been pleased to order, as under:

1. Mr. Umesh Sharma Excise Magistrate Jammu and Mr. Mir Wajahat Secretary District Legal Service Authority Anantnag are nominated as Judicial Master Trainers for the said programme who shall physically be present in the J&K Judicial Academy, Srinagar on the scheduled date of Training and shall act as Moderator /Resource Persons for the said Programme.
2. All Principal District & Sessions Judges of UT of J&K and Ladakh shall nominate one Advocate Master Trainer from their respective Bar, who shall coordinate with the Judicial Master Trainers for making this Training Programme successful and shall also connect through VC on the day of Training to supplement and to support Judicial Master Trainers.
3. The Registrars Judicial of both wings of the High Court and the Principal District & Sessions Judges of all the Districts of UTs of J&K and Ladakh shall coordinate with their respective Bar Associations to ensure the maximum number of participation of the Advocates in the Training Programme through the YouTube link. The YouTube link shall be shared by the IT Section of the High Court in due course of time.
4. Registrar Judicial, High Court Wing Srinagar and the Principal District & Sessions Judge, Srinagar shall nominate 15 Advocates each who have to physically attend the Training Programme on scheduled date and time of the programme at J&K Judicial Academy, Srinagar.

By Order.


(Jawad Ahmed)
Registrar General

No.: 43136-76/RG/CPC

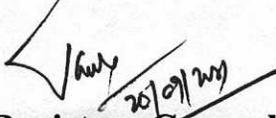
Dated: 21-09-2021

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice _____

..... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
4. Director, J&K Judicial Academy, Srinagar
5. Registrars Judicial, High Court Wing Jammu/Srinagar.
6. All Principal District & Sessions Judges, UTs of J&K and Ladakh
..... for information and necessary action.
7. CPC, eCourts, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official website of the High Court and take all further necessary steps regarding the programme.
8. Incharge Library, High Court Wing Srinagar/Jammu for information and to maintain the record of the same.


Registrar General